

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.04.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2302 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Rajiv Dhamija & Anr. Vs. Kuldeep Verma, Liquidator of Manthan Broadband Services Pvt. Ltd. & Anr.	Dhruv Surana
2.	I.A. No. 2305 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Rajiv Dhamija & Anr. Vs. Kuldeep Verma, Liquidator of Manthan Broadband Services Pvt. Ltd. & Anr.	Dhruv Surana
3.	I.A. No. 2314 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Pratham Expofab Pvt. Ltd. Vs. Anil Matta & Ors.	Mrinal Harsh Vardhan
4.	I.A. No. 2315 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Valuefirst Digital Media Pvt. Ltd Vs. Valuemobi Media Pvt. Ltd.	Abhishek Vikram
5.	I.A. No. 2323 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Govind Yadav, Proprietor Govind Scaffolding Vs. Simplex Infrastructure Ltd.	Gursat Singh Vachher
6.	I.A. No. 2329 of 2024 in Comp. App. (AT) No. ___ of 2024	Ajit Singh Vs. Unique Estates Development Company Ltd.	Amit Agrawal
7.	I.A. No. 2342 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Khushbu Dye Chem Pvt. Ltd. Vs. Chemical Suppliers India Pvt. Ltd.	Zain Khan
8.	I.A. No. 2346 of 2024 in Comp. App. (AT) No. ___ of 2024	CA Pankaj Kumar Vs. National Financial Reporting Authority	Tushar Sharma

9.	I.A. No. 2349 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Swarnamala Jewellers Vs. Gajesh Labchand Jain	Aniruddha Deshmukh
10.	I.A. No. 2350 of 2024 in Comp. App. (AT) No. ___ of 2024	Anirudh Kumar Vs. Hydraulics & Pneumatics India LLP & Ors.	Abhinav Bajaj
11.	I.A. No. 2356 of 2024 in Comp. App. (AT) No. ___ of 2024	Shri Kiran V. Vaidya & Anr. Vs. Registrar of Companies, Pune	Sneha Botwe
12.	I.A. No. 2357 of 2024 in Comp. App. (AT) No. ___ of 2024	Balan N. Nagmani Vs. Ambuja Cements Ltd & Ors.	Manoj Shukla

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